



FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 22.10.2022

TO
MR. RAKESH KUMAR RELAN
RESOLUTION PROFESSIONAL,
2501-A, TRANSCON TRIUMPH,
OFF LINK ROAD, ANDHERI WEST, MUMBAI - 400053
REGN. NO. IBBI/IPA-001/IP-P02009/2020-2021/13119

FROM
CASABELLA TRADING PRIVATE LIMITED
UNIT NO. -202, H WING, TAX CENTER PREMISES,
CHL LTD., SAKI VIHAR ROAD, ANDHERI (W),
MUMBAI - 400072

SUBJECT: SUBMISSION OF PROOF OF CLAIM.

Madam/Sir,

Casabella Trading Private Limited hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Sachika Trading Pvt. Ltd. The details for the same are set out below:

PARTICULARS	
1. Name Of Operational Creditor	Casabella Trading Pvt. Ltd.
2. Identification Number Of Operational Creditor (If An Incorporated Body Provide Identification Number And Proof Of Incorporation. If A Partnership Or Individual Provide Identification Records* Of All The Partners Or The Individual)	U74999MH2015PTC267824
3. Address And Email Address Of Operational Creditor For Correspondence	Unit Email: casabellatrading@gmail.com



PARTICULARS

4.	Total amount of claim (Including any interest as at the insolvency commencement date)	Rs. 7,94,00,127/- (Rs. Seven Crores Ninety Four Lacs One Hundred Twenty Seven only)
5.	Details of documents by reference to which the debt can be substantiated.	INVOICES, DELIVERY CHALLANS AND LEDGER STATEMENT (ANNEXURE -1, ANNEXURE-2 AND ANNEXURE-3)
6.	Details of any dispute as well as the record of pendency or order of suit or arbitration proceedings	N.A
7.	Details of how and when debt incurred	<p>THE OPERATIONAL CREDITOR HAD IN PURSUANCE TO THE PURCHASE ORDER NO. PO-ST-17-18-005 DATED 02.04.2017 FOR AN AMOUNT OF Rs. 7,95,05,798/- HAD SUPPLIED MATERIALS FOR AN AMOUNT OF Rs. 8,07,28,576/-. OUT OF WHICH AN AMOUNT OF Rs. 1,79,66,339/- WAS RECEIVED AND CREDIT NOTE OF Rs. 2,24,47,176/-</p> <p>THE ABOVE TRANSACTIONS RESULTED INTO A NET OUTSTANDING OF Rs. 4,58,09,548/- WHICH IS THE PRINCIPAL OUTSTANDING AMOUNT OF Rs. 4,58,09,548/-.</p> <p>FURTHER AN INTEREST OF Rs. 3,35,90,579/- HAS BEEN CHARGED ON THE OUTSTANDING BALANCE AT THE RATE OF 18% PER ANNUM WHICH RESULTED IN TOTAL OUTSTANDING OF Rs. 7,94,00,127/-</p>
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
9.	DETAILS OF: a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to	NIL

PARTICULARS

	which the claim refers	
10.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	BANK: KARNATAKA BANK A/c No. 5202000100110101 NAME: CASABELLA TRADING PVT. LTD. BRANCH – MULUND, MUMBAI
11.	List of documents attached to this proof of claim in order to prove the existence and non-payment of claim due to the operational creditor	COPY OF INVOICE- <u>ANNEXURE-1</u> COPY OF DELIVERY CHALLANS – <u>ANNEXURE-2</u> COPY OF LEDGER STATEMENT – <u>ANNEXURE-3</u> PURCHASE ORDER – <u>ANNEXURE-4</u> INTEREST CALCULATION – <u>ANNEXURE-5</u> COPY OF BALANCE CONFIRMATION – <u>ANNEXURE-6</u>

Signature of operational creditor or person authorised to act on his behalf
[Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name in BLOCK LETTERS	MR. MEENA RAJKUMAR AGARWAL
Position with or in relation to creditor	AUTHORIZED PERSON
Address of person signing	FLAT NO. 5, AMARDEEP, NAVGHAR ROAD, 1 ST LANE, MULUND (EAST), MUMBAI-81

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

M. Agrawal

DECLARATION

I, Meena Rajkumar Agarwal, being authorized person of Casabella Trading Pvt. Ltd., with my address at Flat No. 5, Amardeep Navghar Road, 1st Lane, Mulund (East), Mumbai - 400081, do hereby declare and state as follows:- Sachika Trading Pvt. Ltd. the corporate debtor was, at the insolvency commencement date, being 3rd day of October, 2022, actually indebted to me in the sum of Rs. 7,94,00,127/- (Rs. Seven Crores Ninety Four Lacs One Hundred Twenty Seven Only)

In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

1. Invoice
2. Delivery Challan
3. Ledger statement
4. Purchase Order
5. Balance confirmation
6. Interest Calculation sheet

The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.

In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.

Date: 22.10.2022

Place: Mumbai

M. Agarwal

Meena Rajkumar Agarwal
(Authorized Person)
Casabella Trading Pvt. Ltd.

VERIFICATION

I, Meena Rajkumar Agarwal, authorized person of Casabella Trading Pvt. Ltd. the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 22nd day of October, 2022

M. Agarwal

Meena Rajkumar Agarwal
(Authorized Person)
Casabella Trading Pvt. Ltd.

22 OCT 2022



BEFORE ME
Ahire
22/10/2022
DODHA D. AHIRE
ADVOCATE & NOTARY
D-27, Nav-Yashodhara Soc.,
Bhandup Village (E), Mumbai - 400 042



भारतीय विशिष्ट आंकिक प्राधिकरण
भारत सरकार
Unique Identification Authority of India
Government of India

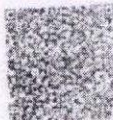
नोटिफिकेशन क्रमांक / Enrolment No 106718007/00255

To
श्रीमती राजकुमार अग्रवाल
Meena Rajkumar Agrawal
Flat No. 5, Amardeep,
Nayagar Road, 1st Lane,
Mumbai
Mumbai East Mumbai Mumbai
Maharashtra 400091

Ref: 353 / 02H / 641084 / 642230 / P



SH109353820FT



M. Agrawal

आपला आधार क्रमांक / Your Aadhaar No. :

9478 6038 6001

आधार - सामान्य माणसाचा अधिकार



भारत सरकार
Government of India

श्रीमती राजकुमार अग्रवाल
Meena Rajkumar Agrawal
जन्म वर्ष : Year of Birth: 1970
लिंग : Female



9478 6038 6001

आधार - सामान्य माणसाचा अधिकार

M. Agrawal

M. Agrawal





THE UNION OF INDIA
MAHARASHTRA STATE MOTOR DRIVING LICENCE

DL No: MH03 20190032662 DOI: 27-11-2019
Valid Till: 26-11-2029 (NT)

27-11-2019
AUTHORISATION TO DRIVE FOLLOWING CLASS
OF VEHICLES THROUGHOUT INDIA
COV: DOI
MCWOG 27-11-2019

FORM 7
RULE 16 (2)



DOB: 01-07-1970 BG:

16 MEENA AGRAWAL
N of: RAJKUMAR AGRAWAL
FLAT NO-5 AMAR DEEP
GHAR ROAD 1ST LANE
UND EAST MUMBAI
400081

Signature & ID Of *Meena*
Issuing Authority: MH03

Signature/Thumb
Impression of Holder

M. Agrawal

M. Agrawal

Handwritten red scribbles and marks in the top left corner.

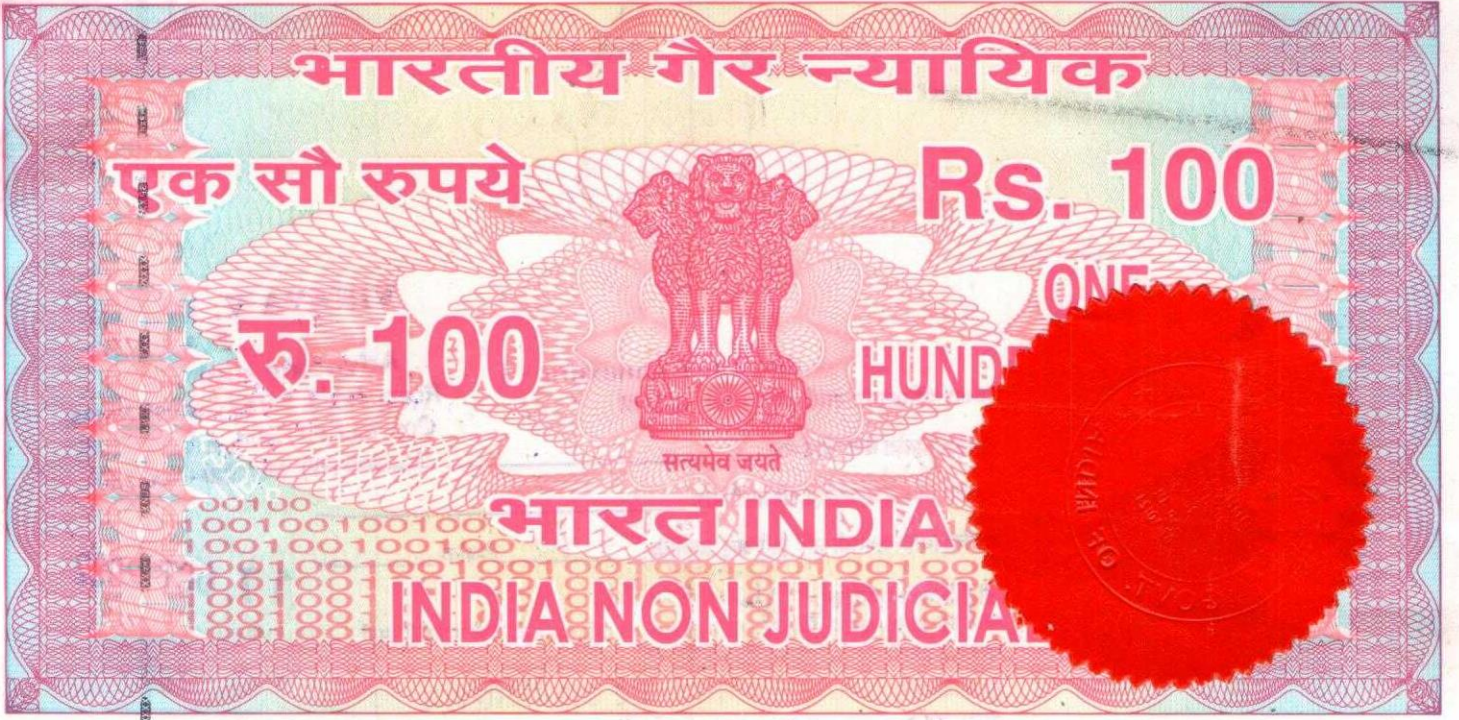
आयकर विभाग
INCOME TAX DEPARTMENT
MEENA RAJKUMARI AGRAWAL
RADI PRASAD BAKIRAM AGRAWAL
01/07/1970
Permanent Account Number
AAHPA4301H
Signature
E-Stamp



M. Agrawal

M. Agrawal

M. Agrawal



महाराष्ट्र MAHARASHTRA

2022

24AA 047505



प्रधान मुद्रांक कार्यालय, मुंबई
प.म.वि.क्र. ८००००२९
04 OCT 2022
सक्षम अधिकारी

श्री. यतीन तावडे

VERIFICATION

I, Meena Rajkumar Agarwal, the Claimant hereinabove, do hereby verify that the content of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom,

Verified at ...on this 22 day of October 2022



M. Agarwal
Signature of the claimant